

ALLOTMENT OF QUARTERS TO CLASS III AND IV EMPLOYEES

*488. **SHRI D. THENGARI:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of class III and class IV employees in Delhi who have not been allotted quarters so far; and

(b) what will be the approximate time by which the employees employed ten years ago, would get Government accommodation?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Waiting lists for the purpose of allotment of Government quarters are not maintained according to the class of service to which officials belong but on the basis of the range of their emoluments. A statement showing the position of allotments is placed on the table of the Rajya Sabha.

(b) Government is taking all possible measures to build more houses but it will take some years to provide them accommodation.

STATEMENT

The position about allotment of residences in the general pool in Delhi is as under :—

Type of accommodation	Pay ranges of officials entitled to that type	No. of officers allotted residence	No. of officers waiting for allotment
I	Below Rs. 110	12,750	14,77
II	Rs. 110 to 249	12,887	31,769
III	Rs. 250 to 399	4,294	8,604
IV	Rs. 400 to 699	4,394	4,557
V	Rs. 700 to 1299	2,056	2,166
VI	Rs. 1300 to 2249	601	673
VII and VIII }	Rs. 2250 and above	243	111
		37,225	62,656

SHRI D. THENGARI: In view of the fact that such a large number of employees—as it is given here, 62,000 odd—are still on the waiting list for more than ten years, will the Government consider giving facilities to them, or is it offering them easy terms for building their own houses and owning them in course of time?

SHRI MEHR CHAND KHANNA: I have not stood in anybody's way.

SHRI D. THENGARI: What facilities, what easy terms are the Government prepared to offer to those employees?

SHRI MEHR CHAND KHANNA: We are granting loans to the Government employees for the construction of houses. A short while ago I said that Rs. 5½ crores have been advanced to the Government servants for building their own houses.

SHRI D. THENGARI: Will plots also be made available?

SHRI MEHR CHAND KHANNA: As far as plots are concerned, land has been given by the DDA and the Delhi Administration and even by the Ministry of Works and Housing, to co-operatives of Government servants.

It will be difficult for any Government to accept the proposition, when the number of Government servants runs into lakhs, that we should take the responsibility of providing land to them.

SHRI D. THENGARI: If the Government cannot fulfil this work as early as it should, will it consider taking or securing the assistance of private agencies in doing this work?

SHRI MEHR CHAND KHANNA: I think the position does not appear to be very clear. There is no commitment on the part of the Government of India to provide every Government servant with residential accommodation. That is an amenity. A Government servant is entitled to the grant of house rent allowance according to the terms laid down, and according to the term of his service house rent allowance is being given. It is an additional effort that the Government is making, in providing houses to the Government servants.

श्री विमलकुमार मन्नालालजी चौरड़िया :
इस स्टेटमेंट के अनुसार लगभग 62,000 कर्मचारी इस प्रतीक्षा में हैं कि हमें खन्ना साहब मकान देंगे, परन्तु आपका डिपार्टमेंट अपनी कठिनाइयों के कारण अभी तक उनको मकान देने में समर्थ नहीं है। ऐसी स्थिति में क्या सरकार ऐसी कोई व्यवस्था सोचती है कि शासकीय शर्तों पर कुछ प्राइवेट एजेंसीज के द्वारा, प्लाट्स और कन्स्ट्रक्टेड मंटीरिगल आदि की सुविधाएं देकर, इन कर्मचारियों के लिए स्पेशल बालेनस बनवाई जायें ?

श्री मेहर चन्द खन्ना : जहां तक मकान बनाने का ताल्लुक है, पिछले दो तीन सालों में हमने काफी योजनाएं बनाई हैं, काफी मकान भी बनवाये हैं और बाफ़ तेज़ी से बना रहे हैं। जो अगले पंचवर्षीय योजना आने वाली है, उसमें दुगुना रुपया हम सरकारी मुलाजिमों के मकान बनाने के लिये ले रहे हैं। इसमें 25, 30 करोड़ रुपया था और अगले प्लान में हम 70 करोड़ रुपया लेंगे। लेकिन

चूँकि गवर्नमेंट सर्वण्ट्स की तादाद बहुत ज्यादा है, इसलिए मेरा आग्रह करना मुश्किल है। बाकी रहा यह कि कोई गवर्नमेंट सर्वण्ट बिनी से मकान लेना चाहता है या बच्चा लेना चाहता है, तो मैं उसके मारटगेज की गारण्टी नहीं दे सकता।

धूम्रपान के विरुद्ध आन्दोलन

*489. डा० एम० एम० एस० सिद्धू :
क्या स्वास्थ्य मन्त्र यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान स्टेट्समैन, नई दिल्ली दिनांक 12-5-65 के पृष्ठ संख्या 3 पर प्रकाशित "वार ऑन स्मोकिंग" शीर्षक समाचार की ओर आकर्षित किया गया है ;

(ख) क्या अखिल भारतीय शारीरिक शिक्षा परिषद, नई दिल्ली-1 ने सरकार को अनुदान के लिए कोई योजना भेजी है ; और

(ग) यदि हां, तो सरकार ने इस पर क्या निर्णय लिया है ?

†[WAR ON SMOKING

*489. DR. M. M. S. SIDDHU: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to a news item entitled "War on Smoking" published at page 3 of the "Statesman", New Delhi, dated the 13th May, 1965;

(b) whether any scheme for the sanction of a grant has been sent to Government by the All India Shari-rik Shiksha Parishad, New Delhi; and

(c) if so, the decision taken by Government thereon?

†[] English translation.